

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
वन एवं वन्य जीव विभाग,
ए-ब्लॉक, द्वितीय तल, विकास भवन, आई. पी. एस्टेट,
नई दिल्ली-110002.

अतारांकित प्रश्न संख्या: 67

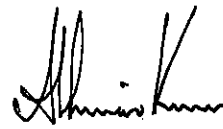
दिनांक - 15.12.2023

प्रश्नकर्ता का नाम - श्री संजीव झा

क्या माननीय पर्यावरण मंत्री यह बताने की कृपा करेंगे कि:

क्रम संख्या	प्रश्न	उत्तर
(क)	बुराड़ी विधान सभा क्षेत्र में पर्यावरण, वन एवं वन्य जीव विभाग के पास कितनी जमीन उपलब्ध है, उसका विवरण खसरा, जमीन का रकबा सहित उपलब्ध करवाएं;	बुराड़ी विधान सभा में वन विभाग के अंतर्गत कुल क्षेत्रफल 113.38 हेक्टेयर (280.17 एकड़) है। (खसरा विवरण और रकबा विवरण Annexure-I पर संलग्न हैं)।
(ख)	इनमें से कितनी भूमि की चारदीवारी कर ली गई है और कितनी पर चारदीवारी की जानी बाकी है उसका खसरा सहित विवरण दें; और	उपरोक्त सभी वन भूमि की चारदीवारी उपयुक्त फेंसिंग और जैव-फेंसिंग द्वारा संरक्षित हैं। (खसरा विवरण और रकबा विवरण Annexure-I पर संलग्न हैं)।
(ग)	यदि विभाग के द्वारा बुराड़ी विधान सभा क्षेत्र में इन खाली भूमि पर कोई फॉरेस्ट पार्क इत्यादि विकसित की जाने की कोई योजना है, तो उसका भी विवरण दें ?	मुखमेलपुर गांव में वन भूमि का एक छोटा सा हिस्सा जिसका क्षेत्रफल लगभग 1 हेक्टेयर है, को शहरी वन के रूप में विकसित करने हेतु सिंचाई एवम बाढ़ नियंत्रण विभाग को कार्यों को क्रियान्वित करने के लिए निर्देश दिए जा चुके हैं। (जिसका विवरण Annexure-II पर संलग्न हैं)।

यह सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है



ABHINAV KUMAR, IFS
Dy. Conservator of Forest (HQ)
Deptt. of Forests & Wildlife
A-Block, 2nd Floor, Vikas Bhawan,
I.P. Estate, New Delhi-110002

का.प्र. संख्या/दिनांक, स.स. मन्त्रालय, वन विभाग, 220 नई दिल्ली, दिनांक 14/10/2023
का.प्र. संख्या/दिनांक, स.स. मन्त्रालय, वन विभाग, 220 नई दिल्ली, दिनांक 14/10/2023
का.प्र. संख्या/दिनांक, स.स. मन्त्रालय, वन विभाग, 220 नई दिल्ली, दिनांक 14/10/2023

		24	25	26	27
		4	5	6	7
		7	8	9	10
12	13	14	15	16	17
19	20	21	22	23	24
22	23	24	25	26	27
3	4	5	6	7	8
9	10	11	12	13	14
12	13	14	15	16	17

पश्चिम

पूर्व

दक्षिण

श्रीमान जी,

नगर पंचायत अथवा के अन्तर्गत के विला पौख नगर
को स.स. मन्त्रालय वन विभाग को दी गई है

29/10/23

[Signature]

Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

B-13/5/2023-Tree Cell-Forest AND WILDLIFE DEPARTMENT
1391236/2023/O/o DCF(NORTH)-FAWL

Admission certificate for
416

नकल

जिला

NCT

रजिस्टर कार्यवाही गांव अलीपुर तहसील व जिला दिल्ली

तारीख	क्रम संख्या	नं. हं	नाम हकदार	डिमाण्ड	अवधि		
					नं. खसरा	रकबा सोडा	रकबा स्टैण्डर्ड
13 11 87	15	136	सुकरा देवगुप्त		76	4-0	4-0
					21	38	38
					22	4-0	4-0
					71	4-0	4-0
					24	4-0	4-0
					25	4-16	4-16
					28	4-16	4-16
					4	4-16	4-16
					5	4-16	4-16
					6	4-16	4-16
					7	4-16	4-16
					12	4-12	4-12
					28	04	04
					13	4-16	4-16
					14	4-16	4-16
					15	4-16	4-16
					16	4-16	4-16
					17	4-16	4-16
					18	4-16	4-16
					19	4-12	4-12
					29	04	04
					22	4-16	4-16
					23	4-16	4-16
					24	4-16	4-16
					25	4-16	4-16
					29	4-16	4-16
					1	4-13	4-13
					2	03	03
					9	4-16	4-16
					10	4-2	4-2
					28	4-14	4-14
					11		

Dy. Conservator of Forests (H.O.)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

12/6/23
17/6/23

20	4-16	4-16
21	4-16	4-16
22	4-16	4-16
101	4-16	4-16
1	4-16	4-16
2	4-16	4-16
4	4-16	4-16
10	4-16	4-16
11	4-16	4-16
12	4-16	4-16
103	4-16	4-16
2	4-16	4-16
3	4-16	4-16
4	4-16	4-16
5	4-16	4-16
26	4-16	4-16
6	4-16	4-16
7	4-16	4-16
8	4-16	4-16
9	4-16	4-16
12	4-16	4-16
13	4-16	4-16
14	4-16	4-16
15	4-16	4-16

22-52 223-16 223-16

12/6/23
17/6/23
3/10/23

Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

8-12-15/2023-Tree Cell-Forest and Wildlife Department

Notification 2/3/1955

26

GOVERNMENT GAZETTE, DELHI STATE, MARCH 10, 1953

Defy, the 2nd March 1855.

New Directors. The Chief Commissioner of Dand in exercise of the powers conferred by sub-section (2) of Section 18 of the Indian Forest Act, 1921 is pleased to declare that sections 30, 32, 31, 34, 33 to 36, 40 to 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 86

Owner.	Lot.	Front ft.	Depth ft.	Area in sq. ft.	Remarks.
John	10	10	10	100	100
John	11	10	10	100	100
John	12	10	10	100	100
John	13	10	10	100	100
John	14	10	10	100	100
John	15	10	10	100	100
John	16	10	10	100	100
John	17	10	10	100	100
John	18	10	10	100	100
John	19	10	10	100	100
John	20	10	10	100	100
John	21	10	10	100	100
John	22	10	10	100	100
John	23	10	10	100	100
John	24	10	10	100	100
John	25	10	10	100	100
John	26	10	10	100	100
John	27	10	10	100	100
John	28	10	10	100	100
John	29	10	10	100	100
John	30	10	10	100	100
John	31	10	10	100	100
John	32	10	10	100	100
John	33	10	10	100	100
John	34	10	10	100	100
John	35	10	10	100	100
John	36	10	10	100	100
John	37	10	10	100	100
John	38	10	10	100	100
John	39	10	10	100	100
John	40	10	10	100	100
John	41	10	10	100	100
John	42	10	10	100	100
John	43	10	10	100	100
John	44	10	10	100	100
John	45	10	10	100	100
John	46	10	10	100	100
John	47	10	10	100	100
John	48	10	10	100	100
John	49	10	10	100	100
John	50	10	10	100	100
John	51	10	10	100	100
John	52	10	10	100	100
John	53	10	10	100	100
John	54	10	10	100	100
John	55	10	10	100	100
John	56	10	10	100	100
John	57	10	10	100	100
John	58	10	10	100	100
John	59	10	10	100	100
John	60	10	10	100	100
John	61	10	10	100	100
John	62	10	10	100	100
John	63	10	10	100	100
John	64	10	10	100	100
John	65	10	10	100	100
John	66	10	10	100	100
John	67	10	10	100	100
John	68	10	10	100	100
John	69	10	10	100	100
John	70	10	10	100	100
John	71	10	10	100	100
John	72	10	10	100	100
John	73	10	10	100	100
John	74	10	10	100	100
John	75	10	10	100	100
John	76	10	10	100	100
John	77	10	10	100	100
John	78	10	10	100	100
John	79	10	10	100	100
John	80	10	10	100	100
John	81	10	10	100	100</

— **Q.** Will the demand on the Postal Office be in respect of the standard bond?

on the condition that prices be cut above ground with
a strict apply.

7. No person shall set fire to, graze, break or kindle a fire on the land without taking reasonable precautions to prevent its spreading.

4. The quarrying of stone shall be prohibited, in
accordance with the regulations of the Department of
Interior of Delhi, who will ensure the Forest Officer.
The above regulations shall be observed.

9. If the society appoints a forest-guard, the decision from the commissioning of officers against them, rules under section 83 of the Indian Forest Act shall be confined to the forest of the society.

10. The Development Commissioner, Delhi is empowered to suspect the fact, and if he is of the opinion that the management of the land is unsatisfactory, he

11. If a forest-guard is appointed by the Government, the Government will be responsible for his maintenance and for his salary.

the said lands vested in the Commissioner of Lands in effect under Section 63 of Indian Forest Act, 1907, be credited to the Consolidated Fund of the State of Bihar.

12. The management of the society shall be carried out under the supervision and control of the Ministry of Registrar, Co-operative Societies, Delhi, on behalf of the Development Commissioner of Delhi.

The Deputy Registrar, Co-operative Societies, Delhi shall be deemed to be a Forest Officer, within the meaning of section 2(2) of the Indian Forest Act, 1927.

14 No unexcavated mounds on the East side of the Indian Forest No. 20; after the cleared area without a license issued by the Department of Agriculture, Bureau of Land Management, Washington, D. C.

Issue of this notification shall be valid.

By Order,
J. C. RANGASWAMY,

Secretary (Development) to the
State Government, Delhi

Microtation with forest Dept:- 173/2, 174/2, 175/11, 175/3, 182/2, 187/2
188/2, 189/2, 193/2, 220/2, 230/2, 231/2,
242/2, 256/2, 257/2, 272/2



M
 Dy. Conservator of Forests (HQ)
 Deptt. of Forests & Wildlife
 Government of Delhi
 A-Block
 I.P. Extension
 New Delhi-110068

LINE

267

[illegible]

and, in addition, the Cane Commission of said 1927 act, in the exercise of the powers conferred by said section (2) of said act, do hereby certify that the said section (2) of said act is hereby declared inapplicable to the said sections 30, 32, 33, 34, 52 to 55, 56 to 59, 60, 61, 62, 63 and 70 of the said Act, shall apply to the said land.

Boat	Decks	Tonnage	Year	Owner	Home	Port	Country
1	1	100	1880	W. J. Smith	London	London	England
2	1	100	1880	W. J. Smith	London	London	England
3	1	100	1880	W. J. Smith	London	London	England
4	1	100	1880	W. J. Smith	London	London	England
5	1	100	1880	W. J. Smith	London	London	England
6	1	100	1880	W. J. Smith	London	London	England
7	1	100	1880	W. J. Smith	London	London	England
8	1	100	1880	W. J. Smith	London	London	England
9	1	100	1880	W. J. Smith	London	London	England
10	1	100	1880	W. J. Smith	London	London	England

20

on the condition that press be cut above ground with a drill only.

...and, of course, the

P. 11 the society appoints a forest-guard, the income from the compounding of offences against these rules under section 11 of the Indian Forest Act shall be

11. If a forest-guard is appointed by the Government

be credited to the Consolidated Fund of the State
both,

the Development Commissioner of India.

12. Hunting, shooting and fishing is prohibited on the closed area without a license issued by the Department of Natural Resources, pursuant to the provisions of section 2127 of the Natural Resources Act, 1961.

By Order,
J. C. RAMCHANDAN
Secretary (Development) to the I.A.

Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawa
I.P. Estate, New Delhi-110002

MDX: 64-200,000 - 22-4-67-GIPF.

Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

B-13/5/2023-Tree Cell-Forest AND WILDLIFE DEPARTMENT
1391236/2023/O/o DCF(NORTH)-FAWL

179
2 3-8
180
2 3-15
181
2 3-19
182 ✓ 3-19
185 ✓ 2-18
186 ✓ 3-1
188 ✓ 3-9
190 ✓ 3-13
192 ✓ 6-14
193 ✓ 7-14
194 ✓ 3-3
195 ✓ 4-16

160
अध्यापक विभाग, दिल्ली, भारत
विभाग, दिल्ली, भारत
विभाग, दिल्ली, भारत
विभाग, दिल्ली, भारत


Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

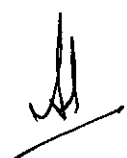
B-13/5/2023-Tree Cell-Forest AND WILDLIFE DEPARTMENT
1391236/2023/O/o DCF(NORTH)-FAWL

145/2

प्रम. मृदुमल मु. खतीनी 1968-69

वाता खतीनी का क्रमांक	वातेदार का नाम/पिता का नाम एवं निवास स्थान	मुसधार के अधिकार प्राप्त होने का वर्ष	वाते के प्रवेश गेट का पता नम्बर	वातेक गेट का क्षेत्रफल बीघों या एकड़ों में	भूमि कर या माल	विपरीत करने का प्रस्ताव देने वाले अधिकारी का नाम, पद तथा आवेदन का मस्यरा व निरि जो की खपत कानूनगो द्वारा मायफिल				दिनांकी
						फ० वर्ष	फ० वर्ष	फ० वर्ष	फ० वर्ष	
1	2	3	4	5	6	7	8	9	10	11
13-45			229/2 ✓	3-5						
			230/2 ✓	2-5						
			231/2 ✓	3-1						
			242/2 ✓	3-11						
			243/2 ✓	4-1						
			252/2 ✓	2-15						
			257/2 ✓	2-11						
			272/2 ✓	2-13						
			273/2 ✓	2-17						

MJDG-64-200,000-22-4-67-GIPP.


Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

B-13/5/2023-Tree Cell-Forest AND WILDLIFE DEPARTMENT
 1391236/2023/O/o DCF(NORTH)-FAWL

$\frac{276}{2} \checkmark$ 2-7
 $\frac{275}{2} \checkmark$ 5-15
 $\frac{282}{2} \checkmark$ 1-11
 $\frac{288}{1} \checkmark$ 0-1
 $\frac{288}{2} \checkmark$ 3-13
 $\frac{288}{2} \checkmark$ 1-17
 $\frac{295}{1} \checkmark$ 2-9
 $\frac{306}{2} \checkmark$ 3-4
 $\frac{301}{1} \checkmark$ 3-5
 $\frac{302}{1} \checkmark$ 3-12
 $\frac{303}{1} \checkmark$ 3-16



Dy. Conservator of Forests (HQ)
 Deptt. of Forests & Wildlife
 Govt. of NCT of Delhi
 A-Block, 2nd Floor, Vikas Bhawan
 I.P. Estate, New Delhi-110002

193/c

ग्रीन फ्लेमिंग डू

खतौनी

1968-69

प्राप्त पत्रिका का क्रम	प्रतिष्ठान का नाम/विभाग का नाम	प्रतिष्ठान के अधिकार क्षेत्र के क्षेत्र	वाम के प्राथमिक नम्बर का प्रथम नम्बर	प्राथमिक नम्बर का अंशकाल नम्बर या एक ही नम्बर	प्राप्त कर या नम्बर	प्रतिष्ठान करने का अधिकार देने वाले अधिकारी का नाम, पद तथा पदोन्नति का नम्बर के विषय में प्रथम या द्वितीय डायरी नम्बर				दिनांक
						क. व. 1	क. व. 2	क. व. 3	क. व. 4	
1	2	3	4	5	6	7	8	9	10	11
3275			304✓	3-15						
			305✓	8-7						
			306✓	4-16						
			307✓	6-14						
			310✓	6-12						
			311✓	5-5						
			312✓	2-16						
			315✓	4-16						
			316✓	3-15						
			317✓	5-10						
			319✓	2-4						

MJDC, 64-2,00,000-22-4-67- GIFF.


Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

[illegible]

A

B-13/5/2023-Tree Cell-FOREST AND WILDLIFE DEPARTMENT
1391236/2023/O/o DCF(NORTH)-FAWL

22/10/23

433 ✓	2-11
434 ✓	2-17
435 ✓	2-19
436 ✓	2-10
441 ✓	4-11
442 ✓	4-16
443 ✓	4-10
444 ✓	4-10
445 ✓	4-16
446 ✓	4-16
447 ✓	4-16
448 ✓	4-16
449 ✓	4-16



Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

ग्राम पुष्पमला ५८ खतोनी १९६८-७९

खाना खतोनी का क्रमांक	खानेदार का नाम/पिता का नाम मक निवासी स्थान	भूमिधर के अधिकार प्राप्त होने का वर्ष	खाने के प्रत्येक गाने का खाना नाम	प्रत्येक गाने का क्षेत्रफल बीघों का एकड़ में	भूमि कर या खाना	परिपक्व करने का शानिष्ठ होने वाले अधिकारी का नाम, पद तथा प्राप्ति का संख्या व तिथि जो की दफ्तर कायुक्तों द्वारा सत्यापित है				टिप्पणी
						क० वर्ष	क० वर्ष	क० वर्ष	क० वर्ष	
1	2	3	4	5	6	7	8	9	10	11
1-95			450 ✓	4-16						
			451 ✓	4-16						
			453 ✓	4-16						
			454 ✓	4-16						
			474 ✓	4-16						
			495 ✓	4-16						
			496 ✓	4-16						
			497 ✓	4-16						
			498 ✓	4-16						
			499 ✓	4-16						
			500 ✓	4-16						
			501 ✓	4-16						

MDC-64-200,000-23-4-67-GIFF.


 Dy. Conservator of Forests (HQ)
 Deptt. of Forests & Wildlife
 Govt. of NCT of Delhi
 A-Block, 2nd Floor, Vikas Bhawan
 I.P. Estate, New Delhi-110002

B-13/5/2023-Tree Cell-Forest AND WILDLIFE DEPARTMENT
1391236/2023/O/o DCF(NORTH)-FAWL

504 ✓ 4-16
535 ✓ 2-16
536 ✓ 2-9
537 ✓ 2-5
539 ✓ 4-16
570 ✓ 4-9
571 ✓ 4-9
587 ✓ 4-16
588 ✓ 4-16
611 ✓ 5-4
615 ✓ 4-16
616 ✓ 4-16
618 ✓ 6-4
619 ✓ 5-10
620 ✓ 2-10


Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

B-13/5/2023-Tree Cell-Forest AND WILDLIFE DEPARTMENT
1391236/2023/O/o DCF(NORTH)-FAWL

ग्रीन फुलवेल फुल खतोनी 10/8-64

वाता खतोनी का क्रमांक	वातेदार का नाम/पिता का नाम मध्य विभाग स्थान	पुनर्वास के बचिफार प्रारम्भ होने का वर्ष	वाते के प्रत्येक वाते का अक्षरा नम्बर	प्रत्येक वाते का क्षेत्रफल बीघों या एकड़ों में	पुनर्वास का समय	परिवर्तित करने का आवेदन देने वाले अधिकारी का नाम, उस वर्ष आदेश का नम्बर व दिनांक की वातेर का अनुसूची का पता दर्शाकर है				दिनांक
						क० वर्ष	क० वर्ष	क० वर्ष	क० वर्ष	
1	2	3	4	5	6	7	8	9	10	11
1275			$\frac{623}{1} \checkmark$ $\frac{624}{3} \checkmark$ $\frac{625}{3} \checkmark$ $\frac{626}{3} \checkmark$ $\frac{627}{3} \checkmark$	3-1- 2-15- 2-1- 3-0- 1-3-						

M10C-64-2,00,000-22-467-OIPF.


 Dy. Conservator of Forests (HQ)
 Deptt. of Forests & Wildlife
 Govt. of NCT of Delhi
 A-Block, 2nd Floor, Vikas Bhawan
 I.P. Estate, New Delhi-110002

ਭਾਤੀ Khatauni

Name of tenant or holder with parents age and residence		Name of tenant or holder with parents age and residence	Year of Commencement of tenure	Khasra No. of each plot of the Khata	Area of such plot in settlement figures or acres	Rent Payable by tenant holder	Substance affecting change. If any with No. and of order, designation, date of authority passing the order, attested by the Officer Ngo.	No Year	No Year	No Year	No Year	No Year	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	
III	GURUJI		8-3 8-4 $\frac{123}{2}$ $\frac{179}{2}$ $\frac{125}{7}$ $\frac{175}{7}$ $\frac{177}{11}$ $\frac{182}{2}$ $\frac{177}{3}$	4-16 4-16 2-19 3-3 4-3 1-17 3-9 1-19 0-5									

* GO 74-90,000 Forms-2-1-76-GIPP.

Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

[illegible]

B-13/5/2023-Tree Cell-Forest AND WILDLIFE DEPARTMENT
1391236/2023/O/o DCF(NORTH)-FAWL

185/2

17812	2-19
17912	3-8
185	2-11
<u>186</u>	3-1
187	3-9
<u>186</u>	3-13
192	6-14
<u>193</u>	7-14
194	3-3
<u>195</u>	4-16
220	3-5
<u>230</u>	2-5
231	3-1
<u>242</u>	3-11
243	4-1
<u>256</u>	2-15
257	2-11
<u>272</u>	2-13


Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

B-13/5/2023-Tree Cell-Forest AND WILDLIFE DEPARTMENT
1391236/2023/O/o DCF(NORTH)-FAWL

फॉर्म नं-६ Form P-6

(रूल नियम 83) (See Rule 83)

खसौनी Khatauni

गाँव
Villageतहसील
Tehsilज़िला
Districtसंवत्
Year

1400/23

खसौनी का नाम Name of Khatauni	खसौनी के मालिक का नाम Name of owner holder with parentage and residence	खसौनी के आरंभ का वर्ष Year of Commencement of tenure	खसौनी के प्लॉट का क्रमांक Khata No. of each plot of the Khata	खसौनी के प्लॉट का क्षेत्रफल Area of each plot in settlement figure or acres	खसौनी का मालिक Land Revenue or Rent Payable by tenure holder	खसौनी के मालिक का नाम और पता Substance affecting change, if any with No. and of order, designation, date of authority passing the order, attested by the Officer.								टिप्पणी Remarks
						क्र. सं.	वर्ष	क्र. सं.	वर्ष	क्र. सं.	वर्ष	क्र. सं.	वर्ष	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
			273	2-17										
			274	2-7										
			275	5-15										
			287	1-11										
			288	1-1										
			288	3-13										
			289	1-12										
			299	2-8										
			300	3-4										
			184/2	3-15										

1391236-24-90,000 forms-2-1-76-GIPP.

Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

B-13/5/2023-Tree Cell-FOREST AND WILDLIFE DEPARTMENT
1391236/2023/O/o DCF(NORTH)-FAWL

188/2
301 3-11
302 3-5
303 3-12
304 3-16
305 3-15
306 4-7
307 4-16
308 4-16
309 7-2
310 4-16
311 6-12
312 5-5
313 2-16
314 6-14
315 6-14
316 4-16
317 3-15
318 5-10
319 2-4


Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

१०५० नियम ४३) (See Rule 83)

खतीनी Khatuni

ॐ
 Yajna

Technique

सिद्धः
दिवः

४६
१८९३

खतों का क्रमांक Serial No. of Khata Khataji	खत धारक का नाम Name of tenant holder; with parent- age and residence	अधिकार के प्रारम्भ प्रारम्भ होने का वर्ष Year of Commence- ment of tenure	खतों के प्रकरण नम्बर का खता नम्बर Khata No. of each plot of the Khata	अवकाश नम्बर का क्षेत्रफल खती का प्रमाण में Area of each plot in sentiment higher or lower acres	अधिकार का दस्तावेज Land Revenue Rent Payable by tenure holder	परिवर्तन करने पर अवकाश देने वाले अधिकारी का नाम, पद तथा आदेश का मसौदा व दिनांक का प्रमाण प्रमाणित करने पर अधिकारी Substance affecting change, if any with No. and of order, designation, date of authority passing the order, attested by the Office Nyo.	क्र. वर्ष Year F.	क्र. वर्ष Year F.	क्र. वर्ष Year F.	क्र. वर्ष Year F.	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12
320			320	5-12							
			323	6-6							
			324	4-5							
			325	4-11							
			327	4-12							
			328	4-12							
			329	4-12							
			330	4-12							
			331	4-12							
			332	4-12							
			333	4-12							
			334	4-12							
			335	4-12							

60C/11-50,000 Form-2-1-76-GIFF.

56DC/74-90,600 forms-2-1-76-GJPF

I.P. Estate, New Delhi-110002

B-13/5/2023-Tree Cell-FOREST AND WILDLIFE DEPARTMENT
1391236/2023/O/o DCF(NORTH)-FAWL

18/10

336	4-10
337	4-10
339	4-16
✓ 338	4-24
362	3-8
366	1-3
367	1-16
$\frac{428}{3}$	2-3
$\frac{429}{3}$	3-0
$\frac{430}{3}$	1-19
$\frac{431}{3}$	2-1
$\frac{432}{3}$	2-2
$\frac{433}{3}$	2-11
$\frac{434}{3}$	2-17
$\frac{435}{3}$	2-14
$\frac{436}{3}$	2-0
441	4-11
442	4-16



Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

FOREST LAND IN RESPECT OF VILLAGE JINDPUR

Khata No.	Mhasra No.	Rakba	Mokhat	Description
I. Majkur	1		Mokhat Janglat Majkur	
	23	1-17 ✓		
	24	6-2 ✓		
	2			
	21	2-11 ✓		
	3			
	11	6-6 ✓		
	12	5-1 ✓		
	18	5-1 ✓		
	4			
	20	4-16 ✓		
	21	4-16 ✓		
	22	4-10 ✓		
	25	4-16 ✓		
	19	4-16 ✓		
	20	4-16 ✓		
	21	4-16 ✓		
	22	4-16 ✓		
	23	4-16 ✓		
	24	4-9 ✓		
	5			
	1	4-16 ✓		
	3	3-0 ✓		
	7	5-12 ✓		
	13	4-16 ✓		
	14	4-16 ✓		
	15	4-16 ✓		
	16	4-16 ✓		
	19	4-16 ✓		
	2			
	3	1-6 ✓		
	4	0-14 ✓		
	6	4-16 ✓		
	24	4-16 ✓		
	25	4-16 ✓		
	8			
	4	3-0 ✓		
	5	4-10 ✓		
	6	4-16 ✓		
	7	4-16 ✓		
	9			
	1	4-16 ✓		
	5	4-16 ✓		


Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

FORST LAND IN RESPECT OF VILLAGE JINDPUR

Khasra No.	Khasra No.	Rakba	Mahiyat	Description
1. Majpur	2		Mahiyat	
	6	4-16 ✓	Jangal	
	10	4-16 ✓	Majpur	
	11	4-16 ✓		
	14	4-16 ✓		
	15	4-16 ✓		
	16	4-16 ✓		
	17	4-16 ✓		
	24	4-16 ✓		
	25	4-16 ✓		
	10			
	1	4-16 ✓		
	2	4-16 ✓		
	3	4-16 ✓		
	4	4-16 ✓		
	8	4-16 ✓		
	9	4-16 ✓		
	10	4-16 ✓		
	11	4-16 ✓		
	12	4-16 ✓		
	13	4-16 ✓		
	18	4-16 ✓		
	19	4-16 ✓		
	20	4-16 ✓		
	21	4-16 ✓		
	22	4-16 ✓		
	23	4-16 ✓		
	12			
	17	4-16 ✓		
	17	4-16 ✓		
	19	4-16 ✓		
	20	4-16 ✓		
	14			
	4	4-16 ✓		
	5	4-16 ✓		
	6	4-16 ✓		
	7	4-16 ✓		
	8	4-16 ✓		
	9	4-16 ✓		
	10	4-16 ✓		
	11	4-16 ✓		
	14			
	12	4-16 ✓		
	14	4-16 ✓		
	15	4-16 ✓		
	16	4-16 ✓		
	17	4-16 ✓		

Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

298/C

FOREST LAND IN RESPECT OF VILLAGE JINDPUR

Khasra No.	Khasra No.	Rakba	Mahiyat	Description
L. Majkur	21		Mahkama	
	7	4-8 ✓	Janglat	
	8	2-18 ✓	Majkur	
	9	3-2 ✓		
	2	4-16 ✓		
	3	4-16 ✓		
	4	4-16 ✓		
	16			
	5	4-16 ✓		
	6	4-16 ✓		
	24			
	12/1	4-2 ✓		
	13/2	0-4 ✓		
	39			
	8/2	0-2 ✓		
	13	4-16 ✓		
	14	4-16 ✓		
	32			
	17/2	1-8 ✓		
	19/2	3-0 ✓		
	20/2	2-10 ✓		
	30			
	17	4-16 ✓		
	32			
	2/2	4-16 ✓		
	8	4-16 ✓		
	9	4-12 ✓		
	10/2	3-16 ✓		
	26	0-4 ✓		
	1/2	0-2 ✓		
	38			
	6/1	2-19 ✓		
	5/2	1-14 ✓		
	13			
	1	4-16 ✓		
	2	4-16 ✓		
	3	4-16 ✓		
	8	4-16 ✓		
	9	4-16 ✓		
	10	4-16 ✓		
	Kite - 109	478-19		

Dy. Conservator of Forests (HQ)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan
I.P. Estate, New Delhi-110002

Swami KR
(Pawani)

B-13/5/2023-Tree Cell-Forest AND WILDLIFE DEPARTMENT
 1391236/2023/O/o DCF(NORTH)-FAWL GOVT. OF NCT OF DELHI
 DEPARTMENT OF FOREST AND WILD LIFE
 OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
 NORTH FOREST DIVISION, MGICCC, BAKOLI, ALIPUR, NEW DELHI-110036

No.F. 1/DCF(N)/Dev/Misc. Communications/2022-23/ 5758-63

Date: 07/11/2023

To

The Executive Engineer (I&FCD)
 Civil Division- VI, Govt. NCT of Delhi
 Bharat Nagar, Delhi-110052

Sub: Regarding preparation of estimate of works to be taken up for Development of City Forest at Mukhmelpur, Alipur Range, North Forest Division.

Sir,

The undersigned is in receipt of request from the Hon'ble MP & MLA of the area along with the representation from the residents of Village Mukhmelpur, Alipur regarding the development of City Forest in Mukhmelpur village. The residents of village Mukhmelpur have requested that the Forest land/Pocket measuring around 1 Ha. in Mukhmelpur village may be developed as City Forest containing a walking track along with other necessary amenities.

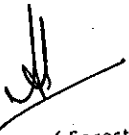
In this regard, it is hereby requested to kindly direct the concerned official from your office to visit the site and submit a proposal along with the estimate in accordance of work required for the development of City Forest at Mukhmelpur with the following works/components:

1. Repairing of existing boundary wall along with Gate and laying of fencing wherever required.
2. Construction of Eco friendly huts
3. One Watch tower cum wooden machans.
4. Walking track (kaccha using environment friendly materials only)
5. Surface dressing including removal of weeds and leveling of whole area.
6. Fixing of Resting benches

Sh. Ramesh Yadav (RO, Alipur Range) Mob. No. 8233432035 and Shahnawaz Alam, Draughtsman (Mob. No. 7982687351) may be contacted by your staff for carrying out inspection of site for assessment and preparation of estimate.

Yours faithfully


 Dy. Conservator of Forests
 (North Forest Division)


 Dy. Conservator of Forests (HQ)
 Deptt. of Forests & Wildlife
 Govt. of NCT of Delhi
 A-Block, 2nd Floor, Vikas Bhawan
 I.P. Estate, New Delhi-110002.

Copy to:

1. The PCCF/HOD, Deptt. of Forests & Wildlife, GNCT, Delhi for kind information.
2. The CF, Deptt. of Forests & Wildlife, GNCT, Delhi for kind information.
3. The Chief Engineer, Zone-II, IFCD, LM Bund Office Complex, Shastri Nagar, Delhi, for kind information.
4. The Range Officer, Alipur Range, North Forest Division for necessary action.
5. Shahnawaz Alam, Draughtsman, North Forest Division, for necessary action.


 Dy. Conservator of Forests
 (North Forest Division)

o/c

